## The Deputy Minister of Health (Shrimati Chandrasekhar): (a) 12 in full and 4 in part.

- (b) 10.
- (c) Within about 3 years.

DUMPING OF NIGHT-SOIL

## 1554. Shri Biren Dutt: Will the Minister of Health be pleased to state:

- (a) whether it is a fact that the people of Ranjit Nagar Colony of Agartala, Tripura are suffering due to fouling of air by dumping of night-soil there by the Agartala Municipality; and
- (b) if so, the steps Government propose to take to protect the health of the colony?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Enquiries reveal that such is not the case.

(b) Does not arise.

IMPORT OF VEGETABLE SEEDS

## 1555. Dr. D. Ramachander: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether Government are allowing the import of Exotic vegetable seeds which was banned before 1953:
- (b) whether the seed growing centre in Kashmir which was started during the war years is now functioning; and
- (c) whether the Central Vegetable Breeding Station in Kulu Valley has evolved suitable strains to suit the various climatic conditions obtained in India?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes; Cauliflower seeds of Snowball variety are allowed to be imported on 100% General and 100% soft basis. For the other varieties of Vegetable seeds, applications from established importers and users such as nurseries are considered on an ad hoc basis.

- (b) Yes. The work of producing seeds of selected European-type Vegetables is in progress in Kashmir under a scheme financed by I.C.A.R.
- (c) The work done hitherto at the Central Vegetable Breeding Station, Kulu Valley, mainly related to the production of nucleus seeds of some European-type vegetables imported from abroad. Breeding for evolving strains suitable for various climatic conditions has now been taken up by the Station.

SHIFTING OF SUGAR FACTORY

## 1556. Shrimati Ila Palchoudhury: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that the question of giving permission to shift one of the Sugar Factories of the Raza-Buland Group in District Rampur, U.P. to some other place is under the consideration of the Government of India:
- (b) if so, the name of the place where it is proposed to shift the factory;
- (c) whether Government have received any representation from the Agriculturists Association of Bilaspur, District Rampur, U. P. against the reported move to shift the factory;
- (d) if so, whether Government have arrived at any decision; and
- (e) if not, when a decision is likely to be taken?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, of Raza Sugar factory.

- (b) Baraut, Distt. Meerut (U.P.).
- (c) Yes.
- (d) Not yet.
- (e) A decision is expected to be taken shortly.

PROCEDURE FOR PROMOTION TO SELEC-TION AND NON-SELECTION POSTS

1557. Shri Nambiar: Will the Minister of Railways be pleased to state the details of the procedure followed